

OFFICE OF THE PRINCIPAL DISTRICT AND SESSIONS JUDGE, KATHUA

NOTIFICATION

No.: 48/PDSJK

Dated:- 05-03-2016

Reference:- Notification No. 337 dated 01.09.2015 of Hon'ble High Court of Jammu & Kashmir.

It is notified for information of all those eligible candidates of District Kathua, who have applied for the posts of Process Servers, Sweeper and Chowkidar in Subordinate Courts, advertised vide Notification No. 337 dated 01.09.2015, that their interview/viva-voce shall be conducted in the office of the undersigned as per the following schedule:-

S.No.	Date & Time	Serial Nos.
1	20.04.2016 at 10.30 AM onwards	1 to 375
2	21.04.2016 at 10.30 AM onwards	376 to 750
3	22.04.2016 at 10.30 AM onwards	751 to 1125
4	23.04.2016 at 10.30 AM onwards	1126 to 1500
5	24.04.2016 at 10.30 AM onwards	1501 to 1874

The candidates shall, besides producing their original testimonials, also produce a valid proof of their identity.

(Sanjay Dhar)
Pr. District and Sessions Judge
KATHUA
PR. DISTRICT AND SESSIONS JUDGE
KATHUA

No.: 2706-13/PDSJK

Dated: 05-03-2016

Copy to the:-

1. Registrar General, High Court of J&K, Jammu,
2. Principal Secretary to, Hon'ble The Chief Justice, High Court of J&K, Jammu,
3. Deputy Commissioner, Kathua,

.....for information.

4. Senior Superintendent of Police, Kathua, for information with the request that adequate security be provided at the District Court Complex, Kathua, for smooth conduct of the interview.
5. Director, Information, Jammu, with the request to publish the above Notification in Daily Newspapers, Daily Excelsior (Jammu), Amar Ujala (Hindi) and State Times (Jammu).
6. Director, Radio Kashmir, Kathua, for broadcast of above Notification in News and Employment Bulletin.
7. Incharge, NIC, for uploading in District Court, Kathua, Web site.
8. Notice Board.

Pr. District and Sessions Judge
KATHUA
PR. DISTRICT AND SESSIONS JUDGE
KATHUA